

Dated: 3.8.1995

OA.NO. 710/95

Shri A.I.Bhatkar for the applicant.

2. Admit.
3. Shri V.S.Masurkar takes notice for the respondents.
4. Reply within 8 weeks.
5. The case be listed for final hearing on 19.10.1995.

— Sd—  
(M.S.Deshpande)  
V/C

Order as above also in OA.711/95 to OA.  
736/95, OA. 756/95 to OA.820/95, OA.835/95  
to OA.856/95, OA.862/95 to OA. 904/95.

— Sd—  
(M.S.DESHPANDE)  
V/C

*Recd Reply of Repal.  
29/11/96*

*Received 3 copies of O.A  
for*  
*[Signature]*  
**VINAY S. MASURKAR**  
Govt. Counsel;  
*21/8/95*